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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.177 of 1992

DATE OF JUDGMENT: 3rd MARCH 1992.

BETWEEN:

Mr. S.Vijayakumar

Applicant

AND

1. The Chief Personnel Officer,
South Central Railway,
Secunderabad.

2. The Deputy Chief Mechanical Engineer,
Carriage Repair Shop,
South Central Railway,
Tirupathi.

3. The Workshop Personnel Officer,
Carriage Repair Shop,
S.C.Railway,
Tirupathi.

Respondents

COUNSEL FOR THE APPLICANT: Mr. T.V.N.Reddy for Mr.P.Krishna Reddy.

COUNSEL FOR THE RESPONDENTS: Mr. Rajeswara Rao for Mr.N.V. Ramana, SC for Railways.

CORAM:

Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.)

T - R. R. P.

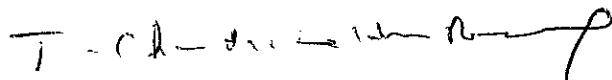
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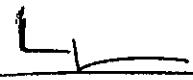
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OA 1103/91. || In the result, this OA is disposed of at the admission stage itself directing the respondents, as and when the Group 'D' posts in the out-sider quota become available at Carriage Repair Shop, South Central Railway, Tirupathi or anywhere else in the Guntakal Division, the applicant herein () should be considered first before considering any other case () in the order of his rank in the empanelment for Group 'C' posts. In the circumstances of the case, we direct the parties to bear their own costs in this OA.

(Dictated in the open Court).


(T.CHANDRASEKHARA REDDY)
Member(Judl.)

Dated: 3rd March, 1992.


By. Registrar(Judl.)
1992

Copy to:-

1. The Chief Personnel Officer, South Central Railway, Sec-bad
2. The Deputy Chief Mechanical Engineer, Carriage Repair Shop, South Central Railway, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop, S.C.Railway, Tirupathi.
4. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd-bad.
5. One copy to Sri. N.V.Ramana, SC for Railways, CAT, Hyd-bad vsn
6. One spare copy.

Rsm/-

(3)

O.A. 177/92

113/92

TYPED BY
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COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V.C.

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY: M (JUDL)

AND

THE HON'BLE MR. C. J. ROY: MEMBER (JUDL)

DATED: 3.3.1992

ORDER/JUDGMENT:

R.A/C.A/M.A.N.

in

O.A.N.

177/92

T.A.N.

(W.P. No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No Order as to costs.

Central Administrative Tribunal
DESPATCH

10.45.92

HYDERABAD BENCH.